

(BY SPECIAL MESSENGER)

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-430/2011/ 6252 /A.

From:- Shri M.K. Bhattacharjee,
Registrar (Vigilance),
Gauhati High Court, Guwahati

To,

The Principal Accountant General,
Assam, Beltola, Maidamgaon,
Guwahati

Dated Guwahati the 8th August, 2012

Subject: - Assured Career Progression (A.C.P.) Scheme and Functional Scale to the
Officers in Grade-III of the Assam Judicial Service

Sir,

With reference to the subject cited above, I am directed to forward herewith a list of 97 (ninety seven) Officers in Grade-II and Grade-III of the Assam Judicial Service, who have been granted with the benefit of Assured Career Progression (A.C.P.) and Functional Scale in Grade-III of the Assam Judicial Service.

Therefore, as directed, you are requested to initiate appropriate steps for issuance of necessary pay slips granting Assured Career Progression (A.C.P.) and Functional Scale to the said Judicial Offices.

This matter may please be treated as MOST URGENT.

Enclo:- As stated.
7 (seven sheets)

Yours faithfully,

Sdf
REGISTRAR (VIGILANCE)

MEMO NO. HC.VII-430/2011/ 6253 - 6254 /A.

Dated 08.08.2012

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information.
- ✓ 2. The System Analyst, Gauhati High Court, Guwahati. He is requested to upload in the Gauhati High Court Website.

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REGISTRAR (VIGILANCE)
8/8/12

**List of Judicial Officer of Grade –II and Grade – III of Assam
Judicial Service who are granted with 1st stage ACP and/ or
2nd stage ACP, in Grade III of the Service ,
shown against their names**

Sl. No.	Name	Date of Entry to Grade-III	Date of entitlement of ACP (1 st Stage)	Date of entitlement of ACP (2 nd Stage)	ACP granted
1	Sri Prasanta Buragohain, Chief Judicial Magistrate, Golaghat	28/07/1995	28/07/2000	28/07/2005	1 st ACP and 2nd ACP
2	Smti Susmita Phukan Khound, Civil Judge & Asstt. Sessions Judge, Sivasagar	27/07/1995	27/07/2000	27/07/2005	1 st ACP and 2nd ACP
3	Shri Rockta Lal Das, Civil Judge & Asstt. Sessions Judge, Golaghat	08/09/1994	08/09/1999	08/09/2004	1 st ACP and 2nd ACP
4	Shri Aparesh Chakraborty, Chief Judicial Magistrate, Nagaon	17/01/1998	17/01/2003		Only 1 st ACP
5	Shri Pranjal Bora, Chief Judicial Magistrate, Morigaon	05/09/1997	05/09/2002	05/09/2007	1 st ACP only
6	Shri Siddartha Pratim Moitra, Chief Judicial Magistrate, Kamrup, Guwahati	19/01/1998	19/01/2003	19/01/2008	Only 1 st ACP
7	Smti Anubha Das, Chief Judicial Magistrate, Tinsukia	19/01/1998	19/01/2003	19/01/2008	1 st and 2 nd ACP
8	Smti Rita Kar, Chief Judicial Magistrate, Dibrugarh	19/01/1998	19/01/2003	19/01/2008	1 st ACP and 2 nd ACP
9	Smti Indira Barman, Civil Judge & Asstt. Sessions Judge, NO.1, Kamrup, Guwahati	17/01/1998	17/01/2003	17/01/2008	1 st ACP and 2 nd ACP
10	Shri Manwar Ali, Chief Judicial Magistrate, Jorhat	03/04/1998	03/04/2003		Only 1 st ACP
11	Smti Mitali Thakuria, Counsellor, Family Court, Kamrup, Guwahati	02/06/1998	02/06/2003		Only 1 st ACP
12	Shri Amir Uddin Ahmed, Chief Judicial Magistrate, Bongaigaon	30/05/1998	30/05/2003		Only 1 st ACP
13	Shri Chandan Das, Chief Judicial Magistrate, Sivasagar	28/05/1998	28/05/2003		Only 1 st ACP
14	Smti Pranita Rani Rajmedhi, Civil Judge & Asstt. Sessions Judge, Nalbari	03/04/1998	03/04/2003		Only 1 st ACP

15	Shri Surajit Kumar Dhar, Civil Judge & Asstt. Sessions Judge, NO.1, Cachar, Silchar	28/05/1998	28/05/2003		Only 1 st ACP
16	Shri Mahendra Kalita, Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur	29/05/1998	29/05/2003		Only 1 st ACP
17	Shri Mridul Kumar Kalita, Joint Registrar- cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati	10/05/2000	10/05/2005		Only 1 st ACP
18	Shri Satya Nath Sarma, Civil Judge & Asstt. Sessions Judge, NO.2, Kamrup, Guwahati	10/05/2000	10/05/2005		Only 1 st ACP
19	Shri Thanswar Kalita, Chief Judicial Magistrate, Nalbari	19/01/1998	19/01/2003	19/01/2008	Only 1 st ACP
20	Smti Malaya Deb (Dey), Chief Judicial Magistrate, Goalpara	19/01/1998	19/01/2003	19/01/2008	Only 1 st ACP
21	Shri Tridip Kumar Bhattacharjee, Chief Judicial Magistrate, Hailakandi	01/06/1998	01/06/2003	01/06/2008	Only 1 st ACP
22	Shri Dipak Thakuria, Civil Judge & Asstt. Sessions Judge, Nagaon	05/05/2000	05/05/2005		1 st ACP only
23	Shri Binod Kumar Chetry, Joint Registrar (Judicial-II), Gauhati High Court, Guwahati	05/05/2000	05/05/2005		1 st ACP only
24	Shri Sunil Kumar Poddar, Civil Judge & Asstt. Sessions Judge, NO.3, Kamrup, Guwahati	10/05/2000	10/05/2005		1 st ACP only
25	Shri Dibya Jyoti Mahanta, Chief Judicial Magistrate, Udalguri	08/05/2000	08/05/2005		1 st ACP only
26	Smti. Bina Tripathi (expired)	05/05/2000	05/05/2005		1 st ACP only
27	Shri Dibyajyoti Rajkhowa, Deputy Secretary, Assam State Legal Services Authority, Guwahati	10/05/2000	10/05/2005		1 st ACP only
28	Shri Madhurjya Narayan, Chief Judicial Magistrate, Barpeta	05/05/2000	05/05/2005		1 st ACP only

29	Shri Ajoy Kumar Baruah, Chief Judicial Magistrate, Cachar, Silchar	08/05/2000	08/05/2005	08/05/2010	1 st and ACP	ACP 2 nd
30	Shri Darak Ullah, Joint Registrar (Vig. & Estt.), Gauhati High Court, Guwahati	06/05/2000	06/05/2005	06/05/2010	1 st and ACP	ACP 2 nd
31	Shri Abu Saleh Badrruza Laskar, Chief Judicial Magistrate, Karimganj	12/05/2000	12/05/2005	12/05/2010	1 st and ACP	ACP 2 nd
32	Shri Hanif Ali, Addl. Chief Judicial Magistrate, North Lakhimpur (U/S)	08/09/1994	08/09/1999	08/09/2004	1 st and ACP	ACP 2 nd
33	Shri Abdul Hakim, Addl. Chief Judicial Magistrate, Barpeta	19/01/1998	19/01/2003	19/01/2008	1 st only	ACP
34	Smti Sharmila Bhuyan, Civil Judge & Asstt. Sessions Judge, Goalpara	05/05/2000	05/05/2005	05/05/2010	1 st and ACP	ACP 2 nd
35	Shri Aminur Rahman, Civil Judge & Asstt. Sessions Judge, Karimganj	10/05/2000	10/05/2005	10/05/2010	1 st and ACP	ACP 2 nd
36	Smti Sabnam Choudhury, Addl. Chief Judicial Magistrate, Karimganj	09/05/2000	09/05/2005	09/05/2010	1 st and ACP	ACP 2 nd
37	Shri Chatra Bhukan Gogoi, Chief Judicial Magistrate, Kokrajhar	05/05/2000	05/05/2005	05/05/2010	1 st and ACP	ACP 2 nd
38	Smti Bijoy Lakshmi Baruah, Sub-Divisional Judicial Magistrate (S), Morigaon	19/01/1998	19/01/2003	19/01/2008	1 st only	ACP
39	Shri Jogeswar Bora, Civil Judge & Asstt. Sessions Judge, North Lakhimpur	08/05/2000	08/05/2005	08/05/2010	1 st and ACP	ACP 2 nd
40	Shri Dipankar Sarkar, (compulsorily retired)	05/05/2000	05/05/2005	05/05/2010	1 st only	ACP
41	Shri Sanjoy Hazarika, Chief Judicial Magistrate, North Lakhimpur	11/05/2000	11/05/2005	11/05/2010	1 st and ACP	ACP 2 nd
42	Smti Madhuchanda Senapati Choudhury, Sub-Divisional Judicial Magistrate (M), Abhayapuri (U/S)	05/05/2000	05/05/2005	05/05/2010	1 st and ACP	ACP 2 nd
43	Shri Nagen Senabaya Deori, Civil Judge & Asstt. Sessions Judge, Tinsukia	05/05/2000	05/05/2005	05/05/2010	1 st and ACP	ACP 2 nd

44	Sri R. N. Brahma, Sub-Divisional Judicial Magistrate (M), Jonai (U/S)	09/05/2000	09/05/2005	09-05-2010	1 st stage ACP only w.e.f. 08-08-2009 (2 nd ACP not granted)
45	Shri Paban Chandra Kalita, Civil Judge & Asstt. Sessions Judge, Dhubri	20/04/2002	20/04/2007		1 st ACP only
46	Smti Roushan Ara Rahman, Civil Judge & Asstt. Sessions Judge, Barpeta	18/04/2002	18/04/2007		1 st ACP only
47	Shri Manash Barua, Chief Judicial Magistrate, Sonitpur, Tezpur	19/04/2002	19/04/2007		1 st ACP only
48	Shri Shah Syed Ahadur Rahman, Sub-Divisional Judicial Magistrate (M), Sonari	17/04/2002	17/04/2007		1 st ACP
49	Shri Utpal Rajkhowa, Addl. Chief Judicial Magistrate, Nagaon	17/04/2002	17/04/2007		1 st ACP only
50	Smti Mallika Dutta, Addl. Chief Judicial Magistrate, Jorhat	17/04/2002	17/04/2007		1 st ACP only
51	Smti Nirmali Talukdar, Addl. Chief Judicial Magistrate, Nalbari	17/04/2002	17/04/2007		1 st ACP only
52	Shri Syed Imdadur Rahman, Addl. Chief Judicial Magistrate, North Lakhimpur	19/04/2002	19/04/2007		1 st ACP only
53	Shri Dipankar Bora, Addl. Chief Judicial Magistrate, Dibrugarh	25/04/2002	25/04/2007		1 st ACP only
54	Shri Rahul Medhi, Sub-Divisional Judicial Magistrate (M), Margheria	20/04/2002	20/04/2007		1 st t ACP only
55	Smti Moushumi De, Addl. Chief Judicial Magistrate, Bongaigaon	17/04/2002	17/04/2007		1 st ACP only
56	Shri Naimuddin Ahmed, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi	22/04/2002	22/04/2007		1 st ACP only
57	Sri Jitu Moni Barman, Civil Judge & Asstt. Sessions Judge, Hailakandi	19/042002	19/04/2007		1 st ACP only
58	Smti Bobita Kshetry, Addl. Chief Judicial Magistrate, Sonitpur, Tezpur	17/04/2002	17/04/2007		1 st ACP only

59	Smti Rini Bharali, Addl. Chief Judicial Magistrate, Kokrajhar	24/04/2002	24/04/2007		1 st only	ACP
60	Smti Barnali Mahanta, Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati	17/04/2002	17/04/2007		1 st only	ACP
61	Shri Romen Baruah, Civil Judge & Asstt. Sessions Judge, NO.2, Cachar, Silchar	22/04/2002	22/04/2007		1 st only	ACP
62	Shri Lohit Kumar Saikia, Addl. Chief Judicial Magistrate, Kamrup, Guwahati	17/04/2002	17/04/2007		1 st only	ACP
63	Shri Nayan Sankar Baruah, Addl. Chief Judicial Magistrate, Tinsukia	24/04/2002	24/04/2007		1 st only	ACP
64	Smti Sangeeta Gogoi Bora, Addl. Chief Judicial Magistrate, Dhubri	20/04/2002	20/04/2007		1 st only	ACP
65	Smti Dharitry Barman, Addl. Chief Judicial Magistrate, Goalpara	17/04/2002	17/04/2007		1 st only	ACP
66	Shri Kumud Chandra Boro, Sub-Divisional Judicial Magistrate (S), Dibrugarh	18/04/2002	18/04/2007		1 st only	ACP
67	Shri Bablu Sutradhar, Addl. Chief Judicial Magistrate, Hailakandi	17/04/2002	17/04/2007		1 st only	ACP
68	Shri Jayanta Kr. Das, Addl. Chief Judicial Magistrate, Dhemaji	18/04/2002	18/04/2007		1 st only	ACP
69	Smti Kanchan Newar, Addl. Chief Judicial Magistrate, Golaghat	24/03/2004	24/03/2009		1 st only	ACP
70	Shri Nasim Akhtar, Sub-Divisional Judicial Magistrate (S), Sivasagar	24/03/2004	24/03/2009		1 st	ACP
71	Shri Kuntal Sarma Pathak, Sub-Judicial Magistrate (S), Goalpara	24/03/2004	24/03/2009		1 st only	ACP
72	Shri Roushan Lal, Sub-Divisional Judicial Magistrate (S), Sonitpur, Tezpur	24/03/2004	24/03/2009		1 st only	ACP
73	Shri Biprajit Roy, Sub-Divisional Judicial Magistrate (S), NO.1, Kamrup, Guwahati	24/03/2004	24/03/2009		1 st only	ACP

74	Shri Kaushik Hazarika, Sub-Divisional Judicial Magistrate (S), North Lakhimpur	24/03/2004	24/03/2009		1 st only	ACP
75	Shri Chandranshu Chaturvedy, Sub-Divisional Judicial Magistrate (S), Kokrajhar	24/03/2004	24/03/2009		1 st only	ACP
76	Shri Pijush Pratim Bairagi, 1 st Class, Dibrugarh	24/03/2004	24/03/2009		1 st only	ACP
77	Shri Ratnadip Bhattacharjee, Sub-Divisional Judicial Magistrate (S), Karimganj	24/03/2004	24/03/2009		1 st only	ACP
78	Shri Jaspal Singh, Sub-Divisional Judicial Magistrate (S), Jorhat	24/03/2004	24/03/2009		1 st only	ACP
79	Shri Subrangshu Dhar, Munsiff NO.1, Morigaon	24/03/2004	24/03/2009		1 st only	ACP
80	Smti Munmun B. Sarma, Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi	24/03/2004	24/03/2009		1 st only	ACP
81	Shri Rafique Ahmed Tapadar, Deputy Registrar (G&C), Gauhati High Court, Guwahati	24/03/2004	24/03/2009		1 st only	ACP
82	Shri Ranju Medhi, Sub-Divisional Judicial Magistrate (S), Golaghat	24/03/2004	24/03/2009		1 st only	ACP
83	Shri Subabrata Dutta, Sub-Divisional Judicial Magistrate (S), Cachar, Silchar	24/03/2004	24/03/2009		1 st only	ACP
84	Smti Sabeena Majumdar, Sub-Divisional Judicial Magistrate (M), Bilasipara	24/03/2004	24/03/2009		1 st only	ACP
85	Shri Mahmud Hussain Barbhuya, Sub-Divisional Judicial Magistrate (M), Bajali	24/03/2004	24/03/2009		1 st only	ACP
86	Smti Farhana Sultana, Sub-Divisional Judicial Magistrate (M), Biswanath Chariali	24/03/2004	24/03/2009		1 st only	ACP
87	Shri Nityananda Talukdar, Sub-Divisional Judicial Magistrate (M), Sarupathar	24/03/2004	24/03/2009		1 st only	ACP
88	Shri Anil Kumar Basfor, Sub-Divisional Judicial Magistrate (M), Jonai	24/03/2004	24/03/2009		1 st only	ACP

89	Smti Rashmita Das, Sub-Divisional Judicial Magistrate (M), Hojai	24/03/2004	24/03/2009		1 st only	ACP
90	Shri Joydev Koch, Sub-Divisional Judicial Magistrate (M), Chapakhowa	18/05/2004	18/05/2009		1 st only	ACP
91	Smti Gitali Rabha, Sub-Divisional Judicial Magistrate (M), Rangia	24/03/2004	24/03/2009		1 st only	ACP
92	Smti Manju Bordoloi, Sub-Divisional Judicial Magistrate (M), Abhayapuri	24/03/2004	24/03/2009		1 st only	ACP
93	Shri Mridul Kumar Saikia, Sub-Divisional Judicial Magistrate (M), Dhakuakhana	24/03/2004	24/03/2009		1 st only	ACP
94	Shri Dipu Barman, Sub-Divisional Judicial Magistrate (M), Jorhat	28/07/2004	28/07/2009		1 st only	ACP
95	Smti Tasfia Hussain, Sub-Divisional Judicial Magistrate (M), Bijni	28/07/2004	28/07/2009		1 st only	ACP
96	Shri Sujit Kumar Ghosh, Addl. Chief Judicial Magistrate, Cachar, Silchar	17/04/2002	17/04/2007		1 st only	ACP
97	Shri Kuldip Boro, Judicial Magistrate, 1 st Class, Dibrugarh (U/S)	24/03/2004	24/03/2009		1 st only	ACP

ABhaw 8/8/12

**REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT,
GUWAHATI**